

**GOVERNMENT OF INDIA
PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS
LOK SABHA**

UNSTARRED QUESTION NO:145
ANSWERED ON:01.12.2004
REFORM OF RECRUITMENT PROCESS
Reddy Shri Mekapati Rajamohan

Will the Minister of PERSONNEL,PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

(a) whether the Government is studying any proposal to reform the recruitment process to the IAS, IFS and other all India and Central Services; and

(b) if so, the details in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS.(SHRI SURESH PACHOURI)

(a) & (b): A statement is placed on the Table of the House.

STATEMENT REFERRED TO IN PARTS (A) AND (B) OF LOK SABHA UNSTARRED QUESTION NO. 145 FOR ANSWER ON 1.12.2004 REGARDING REFORM OF RECRUITMENT PROCESS.

Recruitment to the Indian Administrative Service, the Indian Foreign Service, the Indian Police Service and other various Central Services are made through the Civil Services Examination. To review the present scheme of the Civil Services Examination, the Union Public Service Commission had appointed the Expert Committee under the chairmanship of Prof. Y. K. Alagh. Recommendations of Prof. Y.K. Alagh Committee alongwith the comments of the U.P.S.C. are under examination.

2. Separately, it has also been proposed that in order to keep pace with the latest development in various fields, both nationally and internationally, and to locate the best available talent, the recruitment should be made at a young age. On this suggestion, Government have sought suggestions from all Chief Secretaries of the State Governments, Cadre Controlling Authorities participating in the Civil Services Examination and LBSNAA, Mussoorie. The text of the notes have been placed on the website of the Department of Administrative Reforms and Public Grievances, [www. darpg nic. in.](http://www.darpg.nic.in) for seeking opinion of public in general.